

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-OCW-82/2020 )**

**with**

**(LD-VC-OCW-45/2020 )**

**IN**

**SECOND APPEAL NO. 109 OF 2019.**

Guilherme Fernandes aka  
Gilu Fernandes

..... Applicant.

Vs

Mariano Francisco Xavier Luis and others

..... Respondents.

Ms. R. Banaulikar, Advocate for the applicant.

Ms. T. Kamat, Advocate for the respondent nos.1 and 2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 25<sup>th</sup> August 2020.**

P.C.

Applicant's counsel seeks two weeks time. Respondent's counsel objects. Post the matter on 4.9.2020

**DAMA SESHADRI NAIDU, J.**

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